

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3465
ANSWERED ON 10TH AUGUST, 2023**

AIRBAGS IN PASSENGER VEHICLES

**3465. SHRI HEMANT TUKARAM GODSE:
SHRIMATI DELKAR KALABEN MOHANBHAI:
SHRI GAJANAN KIRTIKAR:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) **whether the implementaion of the mandatory six airbags in passenger vehicles across the country has been postponed by a year; and**
(b) **if so, the details thereof and the reasons therefor?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) **This Ministry, vide GSR 1483(E) dated 7th December, 2017, mandated the requirement of airbag for the driver, as per Automotive Industry Standard (AIS) 145. The Ministry notified GSR 148(E) dated 2nd March, 2021 regarding mandatory provision of an airbag for the passenger seated on the front seat of a vehicle, next to the driver, as per AIS 145, as amended from time to time for the vehicles manufactured on and after the 1st Day of April, 2021, in the case of new models, and 31st day of August, 2021, in the case of existing models. However, due to COVID 19 pandemic, this Ministry vide GSR 595(E) dated 26th August 2021 extended the timeline in respect of date of implementation of fitment of air bags on existing models upto 31st December, 2021.**

The Ministry of Road Transport and Highways, vide draft GSR 16(E) dated 14th January, 2022, had proposed that vehicles of category M1(Motor vehicle used for the carriage of passengers comprising not more than eight seats in addition to the driver's seat), manufactured after 1st October 2022, shall be fitted with two side/side torso air bags, one each for the persons occupying front row outboard seating positions and two side

curtain/tube air bags, one each for the persons occupying outboard seating positions. This was notified to enhance safety for the vehicle occupants. Comments and objections were solicited from all stakeholders.

Ministry of Road Transport and Highways issued draft GSR 751(E) dated 30th September, 2022, to revise the date of implementation to 1st October, 2023. After considering the comments and suggestions, final notification has not been issued.
